GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:1004 ANSWERED ON:03.03.2010 CENTRALLY PROTECTED MONUMENTS IN ORISSA Pangi Shri Jayaram

Will the Minister of CULTURE be pleased to state:

- (a) the details of the Centrally protected monuments in Orissa, location-wise;
- (b) the amount sanctioned by the Government for their protection during the last three years; and
- (c) the protection measures adopted in respect of each such Centrally protected monument in Orissa?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) 78 monuments have been protected by Archaeological Survey of India in Orissa under the Ancient Monuments and Archaeological Sites and Remains (AM&ASR) Act 1958. The list of centrally protected monuments in Orissa is at Annexure.
- (b) The details of expenditure incurred on centrally protected monuments in Orissa during last three years are a under:

(Amount Rs. in lakhs)
Year Expenditure

2006-07 298.98
2007-08 278.29
2008-09 234.16

(c) Yearly programmes for conservation and maintenance of the centrally protected monuments are drawn as per their priorities depending upon the resources available.

ANAND PRAKASH PARANJPE